

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A.No. 110 of 2015 & IA Nos. 176 & 177 of 2015
(Connected with A.Nos. 89 and 90 of 2015)**

Dated: 18th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

EID Parry (India) Ltd.

... Appellant(s)

Versus

Hubli Electricity Supply Co.

....Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

Post these Appeals for hearing on **08th March, 2016.**

Court Master

sh/pr